

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMAPNY APPEAL (AT) NO.235 OF 2019

In the matter of:

Regent R & D Technologies Pvt. Ltd &Anr. Appellants
Vs
The Registrar of Companies, Pune Respondent

Present:

Ms. Annie Singh, Proxy Company Secretary for the Appellants

Mr. Kamal Kant Jha, Senior Panel Counsel with Mr. Prabhakar Thakur,
Advocates for Respondent.

ORDER

24.01.2020- After arguing some time, learned counsel for Appellant seeks
time to file additional documents. Prayer allowed.

Let the matter be fixed on **19th February, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/kam